

ORDER

06-12-2022

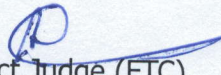
Petitioner Narayan Das has appeared before the Court and vide petition No. 1112/22 submitted that he has compromised the case with his wife Marami Raha Das and now he is not willing to continue the case against her.

Heard and perused.

The petitioner has submitted that now his wife and he are living together as husband and wife and they have settled all their differences. It appears that the petition has been filed voluntarily and hence, the same is allowed.

The proceeding is closed.

With is order, this case is disposed of.


Addl. District Judge (FTC),
Sonitpur, Tezpur